

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

With the approval of Ld. Principal District & Sessions Judge, South District, posting & transfer of following officials are hereby made *with immediate effect*:

S.No	Name of the Officials	From	To
1.	Ms. Dazy Gandhi, SJA (EC: 1510)	SJA/Branch In-charge, Copying Agency, South, Saket Courts, New Delhi.	Reader in the court of Ms. Rashi Raheja, MM-02, Mahila Court, South, Saket Courts, New Delhi.
2.	Sh. Sukhwanjan Mistry, SJA (EC: 83843021)	Reader in the court of Ms. Rashi Raheja, MM-02, Mahila Court, South, Saket Courts, New Delhi.	SJA/Branch In-charge, Copying Agency, South, Saket Courts, New Delhi.
3.	Sh. Rati Ram, JA (EC: 12696)	Branch In-charge, R&I Branch, South, Saket Courts, New Delhi	JA in the Copying Agency Branch, South, Saket Courts, New Delhi
4.	Sh. Mahender Ram, JA (EC: 15000)	Reader in the court of Sh. Rakesh Kumar Singh, ASJ-05, South, Saket Courts, New Delhi. *	JA in the Care Taking Branch, South, Saket Courts, New Delhi.
5.	Sh. Jyoti Kumar Kujur, JA (EC: 12205)	JA in the Care Taking Branch, South, Saket Courts, New Delhi.	Reader in the court of Sh. Rakesh Kumar Singh, ASJ-05, South, Saket Courts, New Delhi.
6.	Ms. Ranno Sharma, JJA (EC: 53946234)	JJA in the Care Taking Branch, South, Saket Courts, New Delhi.	JJA in the Telephone Exchange, South, Saket Courts, New Delhi
7.	Ms. Poonam Sharma, JJA (EC: 49203011)	JJA in the Telephone Exchange, South, Saket Courts, New Delhi	JJA in the Copying Agency Branch, South, Saket Courts, New Delhi

**Notes:**

1. Sh. Kamal Narula, JA (EC: 12066) posted in the Pool Car Section is hereby directed to look after the work of R&I Branch & Hindi Section as Branch In-charge, in addition to his present assignments.
2. Sh. Akash Kumar Meena, JJA (EC: 43896904) posted in the Vacant Court, PO MACT, South is deputed in Copying Agency Branch for purpose of Data Entry during post lunch session *till further orders*.
3. Sh. Jayant Gulati, JJA (EC: 53803172) posted in the Vacant Court, Ld. District Judge (Commercial Court), Digital-04, South is hereby directed to work in Copying Agency Branch, South during pre-lunch session *till further orders*.
4. Non-compliance of transfer order or immediately proceeding on leave shall be viewed seriously.



**(Narottam Kaushal)**  
Principal District & Sessions Judge (South)  
Saket Courts, New Delhi

## Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
3. The Officer-in-Charge(s) concerned.
4. The Officer-in-Charge, Computer Branch, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. The AOJ (Administration), Hindi Section, Central, Tis Hazari, Delhi.
8. Website Committee, HQs, Tis Hazari, Delhi.
9. The PRO, South District.
10. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
11. Dealing Official, R&I Branch, South District for uploading on LAYERS.
12. Officials concerned.
13. Guard File.

(Narottam Kaushal)

Principal District & Sessions Judge (South)  
Saket Courts, New Delhi

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website